384	Written Answers to	[RAJYA SABHA]	Unstarred Questions	
1	2	3	4	5
	Existing Serampore STP 18.60 m capacity Trickling Filter for ₹ 46.85 cr.	nld		
4.	DPR received for renovation of Existing Kona STP 30 mld capa 3 pond system for ₹ 69.76 cr.	Bally	I&D and STP	69.76
5.	DPR received for renovation of Existing Howrah STP 45mld capacity Trickling Filter for ₹ 108.13 cr.	Howrah	I&D and STP	108.13
6.	DPR received for renovation of Existing Natagarh (Painahati) lov cost STP 12 mld capacity 3 pond system	Natagarh v	I&D and STP	43
7.	DPR received for renovation of Existing Bandipur (Titagarh) ST 14 mld capacity 3-pond system for an amount of ₹ 41.90 cr.		I&D and STP	41.90
8.	DPR received for renovation of Existing Titagarh STP (a) 4.5 mld capacity ASP (B) 4.5 mld capacity WSP for ₹ 24.37 crore		I&D and STP	24.37

## Delay in approval process of irrigation projects

958. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government is aware that an inordinate delay is taking place in the approval process of irrigation projects which are being taken up by the State Governments and if so, the details thereof and the reasons therefor; and

(b) the steps being taken by Government to ward off/obviate the delay in giving approvals from the Central Government for irrigation projects taken up by the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) The time taken for appraisal of irrigation projects depends upon quality of Detailed Project Report (DPR) submitted by the State Governments and timely submission of compliance to the observation on the DPR made by the Central Water Commission (CWC). It also depends on submission of the other statutory clearances by the States such as clearances from Ministry of Environment, Forest and Climate Change (MoEF&CC), Ministry of Tribal Affairs (MoTA) etc.

(b) To expedite the appraisal process, CWC interacts frequently with the State Project Authorities and help them in finalizing the DPR early as per guidelines of CWC, wherever required.

## Survey to identify reservoir and water bodies

†959. SHRI MEGHRAJ JAIN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether Government has prepared any plan to exploit the reservoirs and neglected water bodies situated in the country by using state of the art technologies;
- (b) if so, whether Government has made any survey to identify the reservoirs and water bodies that are in need of restoration and protection by such technologies; and
- (c) if so, the details thereof and the amount incurred under this plan, so far, along with the details of steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) to (c) Water Resources Projects are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priorities. In order to supplement the efforts of the State Governments, Government of India provides technical and

<sup>†</sup>Original notice of the question was received in Hindi.